

Credit to Maharashtra market federation for Cotton monopoly purchase scheme.

4545. SHRI UTTAMRAO PATIL: Will the Minister of FINANCE be pleased to state:

(a) the amount of credit given to the Maharashtra Marketing Federation for the Cotton Monopoly Purchase Scheme for the season 1982-83;

(b) are Government aware that the farmers are not getting the payments of their cotton after sale for a period of two months or more; and

(c) if so, whether Government are likely to raise the credit amount to the Federation?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) The Maharashtra State Co-operative Marketing Federation has been sanctioned by the Maharashtra State Co-operative Bank Ltd. with National Bank for Agriculture and Rural Development's prior authorisation, Hypothecation and cash credit limits of Rs. 5 crores and Rs. 195 crores respectively for its Cotton Procurement Operations in Maharashtra during 1982-83 Cotton season.

(b) According to the information received from National Bank for Agriculture and Rural Development (NABARD) the Marketing Federation made full payments to the cotton tenderers for procurement of cotton upto 5th January, 1983. Thereafter payments have been made, with the concurrence of the State Government, by post-dated cheques for 2-3 months with interest of 1 per cent per month thereon.

(c) The scheme is financed by the Maharashtra State Co-operative Bank and the State Government provides funds to the Federation for margin money. Government is not aware whether the credit limit is likely to be raised by the State Government

to the Federation for its cotton procurement operations in the current main season.

Non-payment to Indian Traders for Goods exported to foreign countries.

4546. SHRI SHANTUBHAI PATEL: Will the Minister of FINANCE be pleased to state:

(a) whether many countries are not making payment to the Indian exporters for the goods exported by them as a result of which India is losing foreign exchange;

(b) if so, the names of those countries and the amount outstanding against each of them; and

(c) whether there is an apprehension of large amount out of it not being received and the steps taken by Government to ensure the payment thereof?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): (a) to (c) On account of procedural delays and/or balance of payments difficulties, there has been a delay in the receipt of payments from the following countries in respect of exports effected to these countries. According to information furnished by the Reserve Bank of India, the payments for goods exported awaiting repatriation to India as on 30-6-1982 was as under:—

Name of the country		Amount outstanding (Rs. lakhs)
1	2	3
1.	Ghana	57.37
2.	Nigeria	1376.47
3.	Sierra Leone	650.78
4.	Sudan	2104.42
5.	Syria	42.44
6.	Tanzania	591.78

1	2	3
7. Uganda	.	35.23
8. Zaire	.	2.41
9. Zambia	.	291.73
10. Turkey	.	574.74

The amounts outstanding, however, constitute only a small percentage of India's total exports to these countries.

2. These payments are only delayed and are expected to be realised in due course of time as and when the procedural formalities are completed or the necessary foreign exchange is made available by the countries concerned. The Govt. of India is continuously pursuing the matter with the countries concerned to expedite payments. In some cases the blocked amounts have also been utilised for purchase of property for the Indian Missions which would otherwise have to be paid for in free foreign exchange.

आबू पहाड़ी में पर्यटकों के लिए "काटेज रुमों" का निर्माण

4547. श्री विरघ्ना राम फुलवारिया : क्या पर्यटन और नागर विमानन मंत्री यह बताने को दृष्टा करेंगे कि :

(क) क्या आबू पहाड़ी की यात्रा पर जाने वाले पर्यटकों के लिए पर्यटन विभाग 400 काटेज रुमों का निर्माण करेगा ; और

(ख) यदि हां. तो इस निर्माण की लागत कितनी होगी और यह कब तक तैयार हो जायेंगे ?

पर्यटन और नागर विमानन मंत्रालय में उपमंत्री (श्री खुर्शीद आलम खान) :

(क) और (ख) : जी, नहीं। एसा

कोई प्रस्ताव पर्यटन विभाग के विचारधीन नहीं है। तथापि राज्य सरकार से एक प्रस्ताव प्राप्त हुआ है, जिसमें उन्होंने माउंट आबू सहित राजस्थान के विभिन्न स्थानों पर 21,20,000 रुपए की अनुमानित लागत पर 400 टेंटों के आवास की व्यवस्था हेतु पर्यटन विभाग से सहायता का मांग को है। इस मामले में धनराशियों का उपलब्धता और स्कीमों को परस्पर प्राथमिकताओं को ध्यान में रख कर निर्णय लिया जाएगा।

Overdrafts by States

4548. SHRI CHINTAMANI PANI-GRAHI: Will the Minister of FINANCE be pleased to state:

(a) whether some States have drawn overdrafts from banks in 1982-83;

(b) if so, the names of those States;

(c) what are the guidelines sent by Government to stop such overdrafts; and

(d) the details thereof?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE):

(a) and (b) Excepting Tamil Nadu, all States which bank with the Reserve Bank of India ran into overdrafts during 1982-83.

(c) and (d) The overdraft Regulation Scheme in force is as under:

(i) If a State Government is indebted to the Reserve Bank of India for over 45 days, even within the limited of the Ways and Means advance, the position will be discussed with the State Government, initially at the official level to rectify the imbalance and, if necessary, at the level of the Chief Minister to devise such corrective measures as may be called for; and

(ii) As soon as any State Government has availed itself of 75 per cent of the authorised ways and